

- (6) Minutes of the Sitzings of the Standing Committee on Energy and of Action-Taken. Sub-Committee relating to procedural and miscellaneous matters.

14.04½ hrs

STANDING COMMITTEE ON FINANCE  
**Twentieth and Twenty-first Reports and Minutes**

[English]

SHRIMATI MARAGATHAM CHANDRASEKHAR (Sriperumbudur) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Finance and Minutes of the settings of the Committee relating thereto;

- (1) Twentieth Report on the State Bank of India (Subsidiary Banks) Amendment Bill, 1995.
- (2) Twenty-first Report on action taken by Government on the recommendations contained in their Fourteenth Report on Demands for Grants (1995-96) of the Ministry of Planning and Programme Implementation.

14.05 Hrs

STANDING COMMITTEE ON PETROLEUM AND  
 CHEMICALS  
**Twenty-fifth and Twenty-sixth Reports**

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals:

- (1) Twenty-fifth Report on Action Taken by government on the recommendations contained in the 17th Report of the committee (Tenth Lok Sabha) on 'Demands for Grants relating to the Ministry of Petroleum and Natural Gas for the year 1995-96.'
- (2) Twenty sixth Report on 'Institute of Pesticide Formulation Technology' Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals).

14.05½ hrs

[Translation]

STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES  
 AND PUBLIC DISTRIBUTION

**Sixteenth and Seventeenth Reports and Minutes**

SHRI SHYAM BIHARI MISRA (Bihaur) : Mr. Deputy

Speaker Sir, I beg to lay on the table Reports and Minutes (Hindi and English versions) of the Standing Committee on Food, Civil Supplies and Public Distribution:-

- (1) Sixteenth Report on Action Taken by Government on the recommendations contained in their Twelfth Report (Tenth Lok Sabha) on Demands for Grants (1995-96) — Ministry of Food and the Minutes of the sitting of the Committee relating thereto.
- (2) Seventeenth Report on Edible Oils, and Minutes of the sittings of the Committee relating thereto.

14.05¼ hrs

STANDING COMMITTEE ON INDUSTRY  
**Seventeenth Report**

[English]

SHRI M. BAGA REDDY (Medak) : Sir, I beg to lay on the Table a copy (Hindi and English) of the Seventeenth Report of the Standing Committee on Industry on Industrialisation of Backward Areas and the State of the Capital Goods Sector.

14.06 hrs

STANDING COMMITTEE ON TRANSPORT AND  
 TOURISM  
**Twenty-second Report**

[English]

SHRI K.M. MATHEW (Idukki) : Sir, I beg to lay on the Table a copy of the Twenty-second Report (Hindi and English) of the Standing Committee on Transport and Tourism on 'Civil Enclaves in Defence Airfields'.

... (Interruptions)

MR. DEPUTY-SPEAKER : If you do not mind, can I take up Matters under Rule 377? It is your subject 'Matters under Rule 377'. They are all important matters.

... (Interruptions)

MR. DEPUTY-SPEAKER : If you permit, me, we can take up Matters under Rule 377 and be done with it. There are those hon. Members who feel that it is very important and if you just cooperate, we can take up Matters under Rule 377 and be done with it.

... (Interruptions)

MR. DEPUTY-SPEAKER : The House stands adjourned to meet tomorrow, i.e., on 8th March, 1996 at 11.00 a.m.

14.08 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 8, 1996/Phalguna 18, 1917 (Saka),